

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RIVEDATA SHENKER FOR 121-123, 127-1210 B. VIGHJa Shank

2. G.V. MOHAN KUMAR FOR Peduman Sadanyan

course for Petitioner a.v. My

ORDER

Counsel for petitioner present. Counsel for R1 to R3, R7 to R10 present. Time extended at request for hearing submissions in CA 36/2016. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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